## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-414/2011/2367 /A

From :-

Smti. Jayashree Bora,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Dr. Partha Sarathi Bhattacharjee,

Addl. District & Sessions Judge (FTC), Hojai -cum- District & Sessions Judge (i/c), Hojai

النجية Dated Guwahati the علامة المعاملة المعام

Sub:

Restricted holiday and station leave.

Ref:-

Your letter No. DJHj/25/1298 dtd. 28.03.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail restricted holiday on 19.04.2025, along with station leave permission from the morning of 31.03.2025 till the morning of 22.04.2025. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-414/2011/2368 /A, dated , 08-04-7025

Copy to:

4. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILAN